

वर्षासिंचित भूमि की उत्पादक क्षमता को बढ़ाया जा सके। राष्ट्रीय दलहन विकास परियोजना, तिलहन उत्पादन कार्यक्रम और चावल, मक्का तथा कदमों के लिए विशेष खाद्यान्न उत्पादन कार्यक्रम के वर्षासिंचित संबंधी घटक जैसी कई अन्य परियोजनाएं भी इन फसलों के संबंध वर्षासिंचित उत्पादन प्रौद्योगिकियों के विस्तार के संवर्धन में सहायता करती हैं।

Dumping of Iron Ore dust at Curchorem (Goa)

*188. SHRI JOHN F. FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of health hazards posed by dumping of Iron Ore dust at Curchorem city in Goa by the Railways in their storage yard for last several years for transportation to Mormugao Harbour;

(b) if so, since when this Ore has been lying there; and

(c) whether Government propose to shift the storage yard from the city to a non-residential area or the said Iron Ore would be dumped at the harbour itself?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) The Government of Goa had some years ago raised the question of shifting of Iron Ore stacking yard on grounds of environmental pollution.

(b) The stacking yard is a transit dump for transporting ore from railway wagons to barges.

(c) No, for the Government of Goa have dropped the proposal.

Modification in comprehensive crop Insurance scheme

*189. SHRI PRAMOD MAHAJAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government* propose to modify the Comprehensive Crop Insurance Scheme so that there is reasona-

ble relation between the premium paid by the farmers and the relief provided by the Centre and States in the event of crop failure;

(b) whether there has been any demand to include more crops under the scheme; and

(c) if so, the details thereof and Government's response thereto?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) No, Sir.

(b) and (c) Yes, Sir, demands have been made from time to time for including more crops under the Comprehensive Crop Insurance Scheme (CCIS). These demands are in respect of fruit and horticultural crops, cotton, coconut, sugarcane, betel leaves, jute and some vegetables such as potato. In view of the heavy expenditure being incurred by Central and State Governments in running the Scheme it has not been found feasible to include any other crop under the CCIS for the present.

*19. [Transferred to 1st August 1991]

Rehabilitation of cyclone affected handloom weavers in Andhra Pradesh

*191. SHRI PRAGADA KOTAIAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have accepted the proposals for rehabilitation of handloom weavers affected by the cyclone in May 1990 in Andhra Pradesh;

(b) what are the details of the proposals and the cost thereof; and

(c) whether the proposals have been taken up for execution?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) and (b) The State Government of Andhra Pradesh had submitted a Contingency Action Plan for relief and restoration of various sectors including rehabilitation of handloom weavers affected by the cyclone in May, 1990 in Andhra Pradesh. This

was considered by the Government of India. According to the existing scheme of financing the relief expenditure, an additional amount of Rs. 61.16 crores was released by the Government of India as advance payment of Central contribution to State Calamity Relief Fund (CRF) in addition to an amount of Rs. 86.00 crores available in the State CRF during 1990-91, to enable the State Government to provide relief to various sectors including handloom weavers affected by the cyclone of May, 1990.

(c) Execution of relief operations in the wake of natural calamities is the responsibility of the State Government. It is for the State Government of Andhra Pradesh to execute the proposal for various sectors including rehabilitation of handloom weavers.

Functioning of public grievances cell of the Delhi Development Authority

*192. SHRI KRISHNA KUMAR BIRLA:

SHRI HARVENDRA SINGH HANSPAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has streamlined the functioning of its public grievances cell;

(b) if so, the details thereof;

(c) the number of complaints received by the public grievances cell during the last one year and how many complaints out of them have been attended to so far; and

(d) the steps taken by Government to effectively deal with the complaints in the said cell of the Delhi Development Authority?

THE MINISTER OF URBAN DEVELOPMENT (SMT. SHEILA KAUL):

(a) to (d) A statement is laid on the Table of the Sabha.

Statement

(a) Yes, Sir.

(b) The Public Grievances Cell has been placed under a senior officer who reports directly to Vice-Chairman, DDA. This officer has been given authority to monitor and coordinate all materials relating to disposal of grievances and complaints from the public received by various Departments. A system has also been drawn up to ensure that all complaints are registered, processed and disposed of within a specified time frame.

(c) During the year from 1.4.90 to 31.3.91, 2400 complaints were received by the Grievances Cell. Out of these 1600 complains have been attended to.

(d) The recent posting of a senior officer of the rank of Joint Secretary to the Government of India as in-charge of Public Grievances Cell is expected to help in dealing effectively with the grievances of the public. A number of procedures in DDA have also been revamped and streamlined to curtail the delays and to introduce greater transparency in the operations of DDA. Work done in the Cell is also being monitored periodically to devise further measures for the redressal of grievances.

खाद्यान्नों की भारी मात्रा में उपज

*193. सरदार जगजीत सिंह अरोड़ा :

डा० जिनेन्द्र कुमार जैन :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले कुछ वर्षों के दौरान देश में खाद्यान्नों की भरपूर उपज हुई है ;

(ख) क्या यह भी सच है कि "खाद्यान्नों की भरपूर उपज को देखते हुए" सरकार खाद्यान्नों का निर्यात करने का विचार कर रही है और यदि हां, तो इस वर्ष कितना खाद्यान्न निर्यात करने का प्रस्ताव है ; और